## F.No. A-12014/17/2017-Estt/

## NATIONAL HUMAN RIGHTS COMMISSION

Manav Adhikar Bhawan, GPO Complex, 'C' Block, INA, New Delhi - 110023

Dated:30 January, 2018

## WALK-IN-INTERVIEW FOR ENGAGEMENT OF INSPECTOR ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION

The National Human Rights Commission proposes to draw a panel of retired persons suitable for engagement as Inspector on short term contract basis. The engagement is not on regular basis, but shall be for short durations on pay minus pension basis. The candidates will have no right to claim for continuation or for regular employment in the Commission. Terms and conditions of the engagement including eligibility criteria, remunerations etc. are given hereunder:-

	p		
Eligibility criteria	Retired persons who have held analogous or equivalent		
	posts on regular basis in the Central/State Police		
	Forces/Armed Forces in the Grade Pay of Rs.4600/- or		
	Rs.4800/- possessing at 5 years experience in vigilance or		
	investigation or intelligence work.		
Age	Not more than 62 years of age		
Remuneration	Consolidated contractual amount on the basis of pay		
	minus pension.		
Tenure	This contractual appointment is on need based and for a		
	limited period. The initial engagement would be for a		
	period of 6 months which can be extended/curtailed		
	subject to satisfactory performance of the individual and		
	requirement of the Commission.		
General conditions	The assignment is on full time basis and the candidates		
	appointed will be required to attend the office on all the		
	working days or on holidays, if required, on account of		
	exigencies of work, for which no additional remuneration		
	will be paid. Office working hours are 9.30 a.m to 6.00 p.m.		
	(Lunch 1.30 to 2.00 p.m)		
Selection	The appointment will be made on the recommendations,		
	based on a personal interview by a Selection Committee		
	constituted for this purpose.		

- 2. Interested candidates fulfilling the above eligibility criteria may send their Bio-Data in the enclosed proforma at Annexure-I by post or by hand to the Under Secretary (Estt.), National Human Rights Commission, Manavadhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi 110023 on or before 20<sup>th</sup> February, 2018. Details of short listed candidates and date of interview shall be displayed in the website of the Commission <a href="www.nhrc.nic.in">www.nhrc.nic.in</a> within one week from the last date of receipt of applications.
- 3. The short listed candidates should bring attested copies of (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL/Pension Card etc.), (ii) Educational qualifications (iii) PPO/LPC etc. while attending the interview.

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Application not in the prescribed performa shall be summarily rejected. Attending the walk-in-interview shall not confer the candidates any right for empanelment.

5. No TA/DA shall be paid for attending the Walk-in-interview.

(Sanjay Kumar)
(Sanjay Kumar)
Under Secretary (Estt)

nhrcestt@nic.in
011-24663279

Encl: Annexure-I

## APPLICATION FOR THE ENGAGEMENT AS INSEPCTOR ON SHORT TERM CONTRACT BASIS IN THE NATIONAL HUMAN RIGHTS COMMISSION

Name	•	
Date of Birth	-	
Present Address	-	
		***************************************
		***************************************
Telephone No.	-	
Mobile No.	-	
email ID	-	
Educational Qualifications-		
Date of entry into Govt.		
end brief service/experience		
of organization, details of last		
pay drawn etc.		
Working experience		-
Date		(Signature with name)